(b) Does no arise. However, a constant watch is kept on the border to check such in titration from Pakistan into Assam.

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STRIKE BY TUDENTS OF DELHI DIVERSITY

1298. SHRI GANESHI LAL CHA UDHARY: W ill the Minister of EDU CATION ANE YOUTH SERVICES be pleased to state:

- (a) whether t is a fact that the students of De hi University went on strike in the rn)nth of July 1970 and also paraded a front of his residence; and
- (b) if so, wh t are the demands of the students?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. FAO): (a) and (b) On July 29, 1970 some leaders of Akhil Bharatiya Vic! /arthi Parishad, Delhi, organised a demonstration outside my residence. In a letter handed over to me, the Parishad h id demanded that ;-

- (i) The i legal suspension order against 14 ir tiocent students be quashed forthwi h.
- (ii) The p< lice be removed from the University C unpus.
- (iii) There should be a judicial inquiry of the entire episode of July 23 and proper] unishment be meted out to those foui d guilty.
- (iv) Fresh elections of the University students Union be held under the existing cons'itution and the Union be allowed to function.
- (v) An ass irance be given to the students that they would not he ever again treated in this inhuman way.

FAZILKA A UNION TERRITORY

1299. SHRI SULTAN SINGH: Will the PRIME M NISTER be pleased to

(a) whether; ny demand has been made by the pt hlic of Fazilka area for converting that area into a Union territory till it is t irmally transferred to Haryana as per the Centre's decision on Chandigarh; an<

(b) if so, what action has been taken by Government thereon?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No such demand has been received.

(b) Does not arise.

PERSONS KILLED IN VARIOUS CONFLICTS

1300. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state the number of persons killed in 1969 in each State on account of (a) communal disturbances, (b) naxalite movements; (c) linguistic, territorial and regional conflicts between States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): According to information received from the State Governments/Union Territory Administrations, no persons were killed in the year 1969 on account of communal disturbances, activities of extremists, or linguistic, territorial and regional conflicts in Haryana, Jammu & Kashmir, Delhi, Goa, Daman & Diu, Manipur, Laccadive, Minicoy & Ami-ndivi Islands, Andaman & Nicobar Islands, N. E. F. A. and Chandigarh. The number of persons killed in Assam, Mysore, Nagaland, Punjab and Tripura was as follows:

No. of persons killed on account of

Name of S Union Terr tory Adm nistrations	ri- i-	Com- munal distur- bances	Activities of extremists	Lingui- stic, terri- torial or re- gional con- flicts
Assam		2	ı	
Mysore		5		
Nagaland				2
Punjab			9	
Tripura			1	• •

2. Information from the remaining State Governments/UnionTerritory Administrations is still awaited.